

ITEM NO.38

REGISTRAR COURT. 1

SECTION II

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR SH. H. SHASHIDHARA SHETTY

Criminal Appeal No(s). 1246/2022

STATE OF U.P.

Appellant(s)

VERSUS

JAWAHAR & ANR.

Respondent(s)

Date : 15-12-2022 This appeal was called on for hearing today.

For Appellant(s)

Ms. Alka Sinha, Adv.
Mr. Anuvrat Sharma, AOR

For Respondent(s)

Mr. Rajesh Mahale, AOR

UPON hearing the counsel, the Court made the following
O R D E R

Respondent Nos.1 and 2 are duly represented.

Await original records from the High Court as well as
Trial Court. D.O. letter be issued.

List again on 3.2.2023.

H. SHASHIDHARA SHETTY
Registrar